

Indian Airlines during 1994-95 are Annexed as statement.

(b) and (c): Under the bilateral Air Transport Agreement with the Government of USA, Washington is not presently available to the Indian Carriers as a point of call.

(d) and (e): Passengers carried by Air India and Indian Airlines are as follows:-

Air India

1992-93	2.20 million
1993-94	1.95 million
1994-95	2.20 million

Indian Airlines

Year	(in million)		
	Domestic Passengers	International Passengers	Total Passengers
1992-93	7.28	0.54	7.82
1993-94	7.23	0.65	7.88
1994-95	6.92	0.71	7.63

(f) Air India and Indian Airlines are taking steps to improve their product, image and on time performance to attract more passengers and increase their revenue: the number of services will also be increased depending upon additional entitlements and traffic demand.

STATEMENT

New Flights started in 1994-95

Indian Airlines

Domestic: Bombay-Puttaparthi-Coimbatore-Bombay.

International: (1) Madras-Kualalumpur-Singapore-Madras
(2) Bombay-Madras-Singapore
(3) Hyderabad-Sharjah
(4) Bombay-Ahmedabad-Sharjah
(5) Calicut-Kuwait (Via Sharjah)

Air India

(1) Additional flight to Toronto
(2) Third A-310 terminator service to Hong Kong
(3) Increase in the number of flights to Riyadh.
(4) Increase in the number of flights to Nairobi
(5) Additional services to Dubai

(6) Bombay-Bangalore-Singapore-Perth services commenced
(7) Bombay-Trivandrum-Singapore services commenced.
(8) Madras-Kuwait-Paris-London services introduced
(9) Kuwait linked to Goa and Trivandrum
(10) Additional flight to Paris introduced.

Industrial Co-operative Agreement with South Korea

3360. SHRIMATI DIPIKA H. TOPIWALA: Will the Minister of FINANCE be pleased to state:

(a) whether India and South Korea have recently signed an industrial co-operation agreement;

(b) if so, the details thereof; and

(c) the benefits likely to be accrued to India as a result of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) Yes, Sir.

(b) An agreement of mutual cooperation between the National Small Industries Corporation Ltd., India and the Small & Medium Industry Promotion Corporation, Korea has been signed on 24.7.1995. The agreement aims at the development of small and medium-sized industries of both countries through exchange and dissemination of information on goods, services and partnership/joint venture possibilities; assisting in holding trade exhibitions, fairs, seminars and technology transfer; and exchange of visits by industrial missions of both the countries.

(c) This is likely to result in the development of small and medium industries.

Stock Exchange

3361. SHRI SARAT PATTANAYAK: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to make securities audit for companies whose shares are listed or are being listed on stock exchanges to prevent malpractices;

(b) if so, the details of the proposals in this regard; and

(c) the time by which it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) No, Sir.

(b) and (c): Do not arise in view of reply to (a) above.